केन्द्रीय प्रशासिनिक अधिकरण न्यायपीठ में

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

प्रामानी किल्लामा आवेदन श्री 200

ORIGINAL APPLICATION No. 18

आवेदक (आवेदकों)

की ओर से अधिवक्ता

Advocate for Mr. O.V. Radhakrishnom

प्रत्यर्थी (प्रत्यर्थियों) की ओर से अधिवक्ता

Advocate for

Respondent(s)

रजिस्ट्री के टिप्पण े

Notes of the Registry

अधिकरण के आदेश

Orders of the Tribunal

प्रस्तुतीकरण की तारीख :

57.05 C

Date of Presentation:

पंजीकरणु की तारीख : 🗸 -/ 05

Date of Registration:

तैनाती की तारीख:

Date of Posting:

10-1-2005

(13) Mr. OV. Radhakrishnan Mrs Sumathi Dandapani

Mrs Sumathi Dandapani appears for the respondents.

When the matter came up for hearing, learned counsel for the applicants submitted that similar and identical matters have already been admitted. Respondents' counsel. also agreed to that. The cases are OA 1/05, 5/05 and 14/05 etc. Considering the said submissions, we are of the view that the OA is to be admitted. Accordingly, the OA is admitted.

MA 15/05 for joint application is allowed.

Respondents shall file their reply statement within four weeks with copy to the applicants who may file rejoinder, if any, within two weeks thereafter. List before RC for completion of pleadings on 28-2-2005.

HPD(AM)

10-1-2005

C-II

<u>RC</u>

None for either side.

No reply filed yet. Call on 05.04.2005.

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रजिस्ट्री के टिप्पण Notes of the Registry

अधिकरण के आदेश Orders of the Tribunal

None for either side.

No reply fidel yet. Call on 01.06.2005.

None for either side.

No reply filed yet. As last chance call on 08.07.2005.

None for either side.

Notice was taken and the OA admitted on 10.1.05. So far no reply has been filed deither there is any appearance on behalf of the respondents thereafter. As such place before the Hon'ble Bench for direction on 11.7.05.

11.07.2005

KVS/NR

C-II

(33)

Mr.O.V.Radhakrishnan, Sr. Mrs. Sumathi Dandapani (rep)

The learned counsel for respondents seeks three weeks time for filing reply statement. As last chance time is granted.

Post on 09.08.2005.

NŔ(AM

KVS(JM)

11.07.2005

11.8.05

SN(VC)

Mr.OV Radhakrishnan, Sr. (rep.) Mr.Sumathi Dandapani

Post along with OA 174/04 and connected cases after two months.

By orders

asp

17.10.2005

KVS(JM)

C-II

. Mr. O.V.Radhakrishnan, Sr. Mrs. Sumathi Dandapani

Heard. Common order prondunced in open

Court.

KVS(JM) 17.10.2005

one to either side

"No really filled year College

रजिस्द्री के टिप्पण Notes of the Registry Reply Statement not filed No SB silling. Adjourned to 11-8.05 vide nobice dl- 8.8.05 Leply nat filed Reply statement has been relumed as defeative on 23-8 derol Reply not

Final order ver field

Common final order kept in oA 945/03

अधिकरण के आदेश Orders of the Tribunal रजिस्त्री के टिप्पण Notes of the Registry अधिकरणके आदेश Orders of the Tribunal



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